

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-1/1990/ 892 /A

From :- Shri Kaushik Kumar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri A.F.A. Bora,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 21st February 2019.

Sub:- **Casual Leave.**

Ref:- Your letter No. DJKA/886/2019, dtd. 21.02.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 21.02.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/ 893 /A, dated 21.02.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

Bora